

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 1369 OF 2004

YEDLA SRINIVASA RAO

Appellant (s)

VERSUS

STATE OF A.P.

Respondent(s)

(with office report)

(With office report )

WITH APPEAL(CRL) NO. 1370 of 2004

(With office report)

Date: 12/09/2006 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.K. MATHUR

HON'BLE MR. JUSTICE ALTAMAS KABIR

For Appellant(s)

Ms. Sunita Pandit, Adv. for

Mr. Rameshwar Prasad Goyal, Adv.

For Respondent(s) Mr. P. Vinay Kumar Adv. for

Mrs.D. Bharathi Reddy, Adv.

UPON hearing counsel the Court made the following

O R D E R

Heard learned counsel for the parties.

Judgment reserved.

(K.K. Chawla)

Court Master

(Radha R. Bhatia)

Court Master